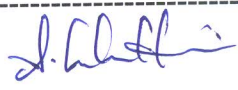



NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

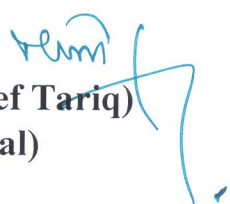
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Sushma Harini . A for M/s. V. Ramachandran Advocates	counsel for Petitioner	
2.	R. SANKARANARAYANAN	Counsel for R1 & R2	

ORDER

Counsel for the petitioner present. Counsel for R1 & R2 present. The counsel for R1 filed the counter but some clerical errors have crept in. The counsel for petitioner is directed to remove the errors by making corrections and putting her signature. An application was moved by the counsel for the petitioner for bringing LR's of deceased R2 on record. The counsel for R1 has no objections for bringing the LR's of deceased R2 on record. Therefore, the LR's of deceased R2 are taken on record. Accordingly the petition may be amended. Put up on **16.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)